

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/88/2009

Date : 12.08.2009

Consequently upon the creation of the Court of Additional District & Sessions Judge, Tijara (District Alwar) vide Government Order No.F.1(6)Nyay/08 dated 15.07.2009, Shri L.N.Joiya, RHJS, Additional District & Sessions Judge No.1, Kishangarhbas (District Alwar), is appointed as Additional District & Sessions Judge, Tijara in addition to his own duties with immediate effect till further orders.

NOTE :-

1. Shri L.N.Joiya shall hold camp at Tijara in alternative week.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,



REGISTRAR GENERAL

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